

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 72
ANSWERED ON 2ND FEBRUARY, 2023**

CONSTRUCTION OF UNDERPASS

72. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received representations/requests from public representatives seeking the construction of an underpass to facilitate the movement between Shri Oorpazhachi Kavu road at 161 km under Edakkad zone and NH-66 as part of the National Highways Developmental Project in Kannur and if so, the details thereof;**
- (b) whether the Government has looked into the issue and conducted an inspection survey of the specified site;**
- (c) if so, the details thereof and the actions taken by the Government in this regard; and**
- (d) whether any directions have been given to the concerned authorities and contractors in this regard, if so, the details thereof and if not, the reasons therefor?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Yes Sir. A representation/reference was received for construction of Underpass at Edakkad at Km 160.820 in the project of 6 laning of Thaliparambha to Muzhapillangad section of National Highway (NH) - 66. The site was inspected and it is found that 2 Nos. of Light Vehicular Underpass (LVUP) are already proposed to be constructed at km 160.200 and km 162.360 which are 2 km apart from each other. Hence, construction of 1 more Underpass in between these 2 LVUPs is not justified as per Indian Road Congress (IRC) codal provisions.
